

ELECTION COMMISSION OF INDIA

Nirvachan Sadan, Ashoka Road, New Delhi-110001.

No. 56/44/2011/PPS-II

Dated: 19th January, 2015.

To

- The Chief Electoral Officers of,
- i) West Bengal, Kolkata.
 - ii) Arunachal Pradesh, Itanagar.
 - iii) Goa, Panaji.
 - iv) Tamil Nadu, Chennai.
 - v) Maharashtra, Mumbai.
 - vi) Andhra Pradesh, Hyderabad.

Sub:- Allotment of reserved symbols under Para 10 of the Election Symbols (Reservation & Allotment) Order, 1968. – **Janata Dal (United)** - regarding.

Sir,

I am directed to refer to the subject cited and to state that “**Janata Dal (United)**” a recognized State party in the State of Bihar, having reserved symbol ‘**Arrow**’ in the said State, has requested the Commission for concession under Paragraph 10 of the Election Symbols (Reservation and Allotment) Order, 1968 for allotment of the said symbol ‘**Arrow**’ to its candidates being set up by the party at the current bye-elections to the Parliamentary/Assembly constituencies going to be held in your State.

The Commission has decided to extend the concession sought by the party under paragraph 10 of the Election Symbols (Reservation and Allotment) Order, 1968. Accordingly, the candidates set up by the “**Janata Dal (United)**” at the current bye-election from the following Parliamentary/Assembly constituencies of the States mentioned below shall be allotted the symbol ‘**Arrow**’:-

Sl. No.	Name of State	No. and Name of Parliamentary/ Assembly Constituency (PC/AC)	Reserved symbol allotted under Para 10 of the Election Symbols (Reservation and Allotment) Order, 1968
1.	West Bengal	14-Bangaon (SC) PC	<u>Arrow</u>
		88-Krishnaganj (SC) AC	
2.	Arunachal Pradesh	27-Liromoba (ST) AC	
3.	Goa	11-Panaji AC	
4.	Tamil Nadu	139-Srirangam AC	
5.	Maharashtra	91-Mukhed AC	
6.	Andhra Pradesh	167-Tirupati AC	

The Returning Officers may be informed that the candidates set up by **“Janata Dal (United)”** are eligible for the allotment of the symbol ‘**Arrow**’ under paragraph 10 of the Symbols Order, 1968 subject to strict fulfillment of each of the provisions of paragraph 13 thereof.

Yours faithfully,


(VARINDER KUMAR)
SECRETARY

1. Copy forwarded (BY SPECIAL MESSANGER) to the General Secretary, **Janata Dal (United)**, 7, Jantar Mantar Road, New Delhi-110001. He is informed that the party and the candidates must comply with each of the provisions of Para 13 of the Election Symbols (Reservation and Allotment) Order, 1968.

Copy to: - Sr. Pr. Secy. (SR)/ North-II/ Guard File.